

(ii) (a) Sixth Annual Report and Accounts of the Bharat Broadband Network Limited (BBNL), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2017-18.

[Placed in Library. *See* No. L.T. 10468/16/19]

#### **Report and Accounts (2017-18) of NSC, New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Twelfth Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2017-18.

(b) Action Taken Report on the recommendations contained in the above-said Report.

[Placed in Library. *See* No. L.T. 10394/16/19]

#### **Notifications of the Ministry of Electronics and Information Technology**

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री एस.एस. अहलुवालिया): महोदय, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अधीन इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

(1) No. 13012/79/2017/Legal-UIDAI (13) (No. 2 of 2018), dated the 31st July, 2018, publishing the Aadhaar (Enrolment and Update) (Sixth Amendment) Regulations, 2018 (No. 2 of 2018).

(2) G.S.R. 1135 (E), dated the 20th November, 2018, publishing the Unique Identification Authority of India (Form of Annual Statement of Accounts) Rules 2018.

[Placed in Library. *See* No. L.T. 10395/16/19]

#### **Reports and Accounts (2017-18) and (2015-16) of various companies and organisations and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF MINES; AND THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—